

CITY CIVIL COURT

No.ADM-I(A)/384/2020

Office of the
City Civil Court
Bengaluru
Dated 6th August 2020

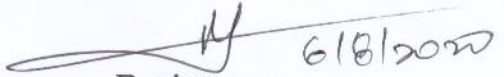
NOTIFICATION

The "e-Filing" facility is enabled to file Commercial Cases in Commercial Courts in Bengaluru City under the URL <https://efiling.ecourts.gov.in/kar/> from 22.07.2020.

The case status of pending Commercial Cases are available in the website <https://districts.ecourts.gov.in/bangalore> under "Commercial Court, Bengaluru" establishment.

The case details of disposed Commercial Cases till 22.07.2020 are available in the website <https://districts.ecourts.gov.in/bangalore> under "Prl. City Civil & Sessions Judge" establishment.

BY ORDER OF THE PRL. CITY
CIVIL & SESSIONS JUDGE


Registrar
City Civil Court
Bengaluru

Copy to:

1. The Prl. Judge, Family Court, Bengaluru
2. The Presiding Officer, Industrial Tribunal / Addl. Industrial Tribunal, Bengaluru
3. The Presiding Officers, Labour Courts, Bengaluru
4. The Chief Metropolitan Magistrate, C.M.M Court Complex, Bengaluru
5. The Presiding Officer, Spl. Court for Economic Offences, Bengaluru
6. The Metropolitan Magistrate, Traffic Courts I to VI
7. The Metropolitan Magistrate, Virtual Court, Bengaluru City
8. The Spl. J.M.F.C (Sales Tax), Bengaluru
9. The Deputy Registrar, City Civil Court / Mayohall unit / C. M. M. Court, Bengaluru
10. The Software Technician, Computer Section, City Civil Court, Bengaluru - to webhost the Notification.
11. Notification File